

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3022
TO BE ANSWERED ON MARCH 12, 2020
GLIS**

No. 3022. DR. (PROF.) KIRIT PREMJI BHAI SOLANKI:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the salient features of Government Land Information System (GLIS);**
- (b) whether the lands of sick Central Public Sector units will be available for affordable housing projects in cities; and**
- (c) if so the details thereof, including the details of locations where land has been given for affordable housing?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) The Government Land Information System (GLIS) is an institutional framework for a centralized and transparent data bank of land belonging to Government of India, Government controlled Statutory Authorities, and Central Public Sector Enterprises (CPSEs).**
- (b) As per Department of Public Enterprises (DPE) guidelines issued on 14.06.2018, the disposal of land of sick Central Public Sector Units (CPSEs) will be under the control of administrative Ministry/Department with a priority being given to set up affordable housing projects across the country as per guidelines of Ministry of Housing & Urban Affairs.**
- (c) At present, no location has been identified where the land of sick CPSE can be utilized to set up of affordable housing project.**
